

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. OF

Applicant (s)

Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

Notes of the Registry

Orders of the Tribunal

O.A. /2011 (Dy. No.392/2011)

Date of Order : 14.12.2011

Mr. Vinay Jain, counsel for applicant.

Further two weeks' time is granted to the applicant to cure the defects pointed ^{out} by the Registry.

Post the matter on 09.01.2012.


(Sudhir Kumar)
Administrative Member


(Dr. K.B. Suresh)
Judicial Member

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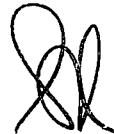
OA NO..... (Diary No.392/2011)

Vikas Chhajer Versus Union of India and Ors.
Date of Order :- 08.02.2012.

Mr. Vinay Jain, for applicant.

Learned counsel for the applicant submits that subsequent events require him to file a fresh O.A., because of a fresh cause of action having ~~been~~ arisen in his favour, and, therefore, he wants permission to withdraw this present O.A., with liberty to agitate the matter in a fresh O.A. Allowed to withdraw the present O.A. The OA is dismissed as withdrawn, with liberty as prayed for.


(V. Ajay Kumar)
JM


(Sudhir Kumar)
AM

09/01/2012

Mr. Vinay Jain
counsel for applicant.

D.B. not formed

List this
case on 08/2/12

V. Ajay
Kumar
Dy. Registrar